NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.A NO.259/2017 In C.P NO.47 of 2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M.

Name of the Company		Utility Farms and Agro Products Pvt Ltd And Ors.		
Under Section		230-232	2 2	
SI. No.	TAL CAPITA		Appearing on behalf of	Signature with date
Mor	s. Marju 1	shuteria,	Petitioner.	18m 20/7/

ORDER

Ld. Counsel for the petitioners is present. Heard. Reserved for order.

> (Vijai Pratap Singh) Member (J)